

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3195
ANSWERED ON:05.08.2002
VEHICULAR POLLUTION
ADHIR RANJAN CHOWDHURY

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have recently reviewed the programmes relating to control of vehicular pollution in the country particularly in Delhi;
- (b) if so, the details thereof; and
- (c) the details of proposals received from various States in this regard indicating the action taken on each of them, State-wise?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a),(b) & (c) A two days Conference of State Environment Secretaries and Chairpersons of Pollution Control Boards/Committees was held on 8th and 9th July, 2002 to discuss various issues relating to pollution control for formulation and implementation of action plans including control of vehicular pollution in cities where the air quality is critical. The State Governments and Pollution Control Boards/Committees have been asked to prepare action plans in a time bound manner for non-attainment cities identified by the Central Pollution Control Board. The State Governments have taken initiative to prepare action plans. Action plans have been received for cities of Bangalore, Chennai and Kolkata and for urban centres of Rajasthan, Himachal Pradesh and Gujarat from the respective State Pollution Control Boards. In Delhi, the Government has prepared a 'White Paper on Pollution in Delhi with an Action Plan' which is under implementation and its progress is being regularly monitored by the Environment Pollution (Prevention and Control) Authority for the National Capital Region.